

17/6/92
Order/Judgement despatched
to Applicant/Respondent(s)
on 2-7-92

[Signature]
6/7/92

Judgement dtd:- 17-6-92
Was served on applicant
dtd:- 29-6-92

[Signature]
17/7/92

M.P.No. 802/92 for
correcting clerical
mistake, fixed on
12-10-92

Accepted

R.P.No. 158/92 for
order by circulation.
Date: 17/10

Notice is issued to
applicant on 23-10-92

[Signature]

Recd reply to RP 158/92
from applicant on 17/12/92

158
17/12/92

R.P.No. 158/92

O.A.No. 431/92 Date: 19-10-1992

Mr. V.S. Masurkar for Review

Petitioner (Original respondent)

Mr. D.V. Gangal for review

respondent (Original applicant)

Let notice be issued to the

original applicant under RP

A.D.

Adjourned to 21-12-1992

[Signature] *[Signature]*
(M.Y. PRIOLKAR) (S.K. DHAN) VC
M(A)